

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

**LIBRARY**

O.A/350/610/2017

Date of Order: 01.02.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

**SUKUMAR DAS**  
VS  
**D/O INDIA POST**

For The Applicant(s): None

For The Respondent(s): Mr. A. K. Chattpadhyay, counsel

**O R D E R (O R A L)**

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicant despite repeated calls.

Therefore, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

2. Ld. counsel for the respondents is present.

  
(Nandita Chatterjee)  
Member (A)

  
(Bidisha Banerjee)  
Member (J)

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